

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 2 In Civil Appeal No.4806/2000

K.N. SATHYAPALAN (DEAD) BY LRS.

Appellant (s)

VERSUS

STATE OF KERALA & ANR
(for substitution of LRs. of deceased appellant and directions)
(With Office Report)

Respondent (s)

Date : 13/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)

Mr. Vinod M.P.,Adv.

For Respondent (s)

Mr. K.R. Sasiprabhu,Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2

Delay in filing the substitution application
is condoned. Application is allowed.
I.A. No.2 as not opposed by the respondent,
hence allowed.

.SP1

(Ganga Thakur)
P.S.to Registrar

(Prem Prakash)
Court Master